#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION **RAJYA SABHA UNSTARRED QUESTION NO : 1784** (TO BE ANSWERED ON THE 17<sup>th</sup> March 2025)

# **PRIVATIZATION OF AIRPORTS**

## 1784. SHRI SAKET GOKHALE

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether Government has proposed or initiated any process for privatization of additional airports in the country over the next two years, if so, the details of airports that are proposed to be privatized; and

(b) the details of airports that were selected to be privatized under the National Monetisation Pipeline between 2020 to 2025 along with the current status of the privatization process?

## ANSWER

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b) : As per National Monetisation Pipeline (NMP), 25 Airports Authority of India (AAI) airports namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry has been earmarked for leasing over the years 2022 to 2025.

Eleven Airports consisting of Select five (5) airports viz. Amritsar, Varanasi, Bhubaneswar, Raipur and Trichy, clubbed/paired with Six (6) smaller airports have been identified for their operation, management and development under Public Private Partnership (PPP).

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